

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 287 of 2015 & IA No. 468 of 2015

Dated : **1st April, 2016**

Present : **Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

M/s. Swasti Power Ltd. ... **Appellant(s)**

Versus

Uttrakhand Electricity Regulatory Commission & Anr. ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Tarun Johri

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. D.V.Raghuvamsy for R-1
Mr. Pradeep Misra
Mr. Suraj Singh for R-2

ORDER

Post this appeal for arguments, as per the request of the learned counsel for the appellant on **18th July, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/kt